

Reserve Bank Employees

1563. { **Shri D. C. Sharma:**
Shri Madhu Limaye:
Dr. Ram Manohar Lohia:
Shri Ram Sewak Yadav:
Shri S. M. Banerjee:

Will the Minister of Finance be pleased to state:

(a) whether the employees of the Reserve Bank of India, New Delhi staged a 1½ hour strike on the 24th February, 1965 to protest against the anti-labour policy of the bank and demanded better working conditions; and

(b) if so, the reaction of Government thereto?

The Minister of Finance (Shri T. T. Krishnamachari): (a) Yes.

(b) The token strike on the 24th February, 1965 was illegal. The position in regard to the various demands of the All-India Reserve Bank Employees' Association has, however, been explained by the Reserve Bank in a detailed reply, which has already been sent to the Association.

Distribution of Beas and Ravi Waters

1564. { **Shrimati Sharda Mukerjee:**
Shri Gulshan:
Shri Onkar Lal Berwa:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that Punjab and Rajasthan have agreed on the question of the distribution of the surplus waters of the Beas and Ravi rivers; and

(b) if so, the salient features of the agreement?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) and (b). An agreement on the sharing of surplus waters of Ravi and Beas during the year 1965-66 was reached between Punjab and Rajasthan in a meeting convened by the Union Minister of

Irrigation and Power on 15th February, 1965. At this meeting, it was agreed that in the year 1965-66, 30 per cent of the surplus supplies in the rivers Ravi and Beas shall be made available to Rajasthan. The question of the distribution of supplies in future years will be taken up at a later date. The State Governments have been requested to ratify the agreement.

Repayment of over-charged Income-tax

1565. **Shri D. C. Sharma:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that a large sum of Income-tax over-charged during 1963-64 by the Centre remained unpaid; and

(b) if so, the details thereof with reasons for the same?

The Minister of Finance (Shri T. T. Krishnamachari): (a) and (b). The information is being collected and will be laid on the Table of the House as early as possible.

राज्यों के लिये विदेशी मुद्रा

1566. **श्री श० ना० चतुर्वेदी :** क्या वित्त मंत्री यह बताने की कृपा करेंगे कि पहली, दूसरी और तीसरी पंचवर्षीय योजनाओं में प्रत्येक राज्य को कितनी कितनी विदेशी मुद्रा उपलब्ध कराई गयी। उनकी मांग कितनी थी ?

वित्त मंत्री (श्री ति० त० कृष्णमाचारी) : विदेशी मुद्रा सम्बन्धी वर्तमान बजट प्रणाली के अनुसार प्रत्येक राज्य के लिए अलग-अलग राशि निर्धारित नहीं की जाती। विभिन्न प्रयोजनों और प्रायोजनाओं के लिये विदेशी मुद्रा की मंजूरी के लिये राज्य सरकारों से जो प्रस्ताव प्राप्त होते हैं उन पर, उन के गुणदोषों के आधारे पर, विदेशी मुद्रा सम्बन्धी स्थिति की दृष्टि से समय समय पर निर्धारित नीति के अनुसार विचार किया जाता है।